

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

**Court No. 2  
CAUSE LIST**

**DATE: 14<sup>th</sup> October, 2014  
Time: 10:30 AM**

**HON'BLE MR JUSTICE Dr. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>AFTER NOTICE</b>				
1.	Original Application No. 175/2014 & M.A.No. 624/2014.	Yogesh Kumar Sahni Vs. State of Uttrakhand & Ors.	Mr. Ashwani Kumar Dubey, Adv. For the Applicant. Mr. Rahul Verma, Adv. For R-1.	
<b>FOR COMPLETION OF PLEADINGS</b>				
2.	Original Application No. 159/2014 & M.A.No.530/2014 & M.A.No.672/2014.	Smt. Shilpa Mammen Vs. DFO, G.B.Nagar, Forest Division & Ors	Mr. Prashant Kr. & Awantika Manohar, Advs. For the Applicant. Mr. Raman Yadav, Adv. For R-1. Mr. Pawan Upadhyay, Adv. For R-2 Mr. Pradeep Misra and Mr. Daleep Kr. Dhayani, Advs. For R-3.	
3.	Original Application No. 159/2013 (M.A No. 762/2013, M.A No. 767/2013 & M.A No. 891/2013)	All India Lokadhikar Sangthan Vs. Govt. of NCT of Delhi & Ors.	Mr. R.S. Jena, Adv. and Dr. J. Samal, Advs. for the applicant. Mr. V.K. Tandon, Adv.for R- 1 Mr. Narender Pal Singh, Adv. for R-2 (DPCC). Mr. Rajiv Bansal and Kush Sharma, Advs. for R-3. Mr. Pinaki Misra, Sr. Adv. for Apex Chambers of Commerce Industry Ms. P.B. Singh, Adv. for R – 5 (MOEF).	
<b>FOR HEARING</b>				
4.	Appeal No. 33/2014 & M.A.No.312/2014 &M.A.No.313/2014.	Wazirpur Industrial Estate Welfare Society (Regd.) Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra Adv. For the Appellant. Mr. Narender Pal Singh, Adv. For R-1.	
5.	Appeal No. 39/2014 & M.A.No.330/2014.	Sh. Vikas Jain Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek Paruthi, Adv. with Mr. S.L. Gundli, Sr. Law Officer	

			For CPCB.	
6.	Appeal No. 38/2014 & M.A.No.332/2014.	Sh. Mukesh Singhal Vs. Delhi Pollution Control Committee.	Mr. Pawanjit S. Bindra, & Ms. Sweta Priyadarshini Advs. For the Appellant. Mr. Narender Pal singh Adv., Adv. For Respondent-1. Mr. Abhishek Paruthi, Adv. with Mr. S.L. Gundli, Sr. Law Officer For CPCB	
7.	Original Application No. 51/2012 & M.A.No.270/2014 & M.A.No.517/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Prafulla R. Hede & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. B.V. Gadnis, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
8.	Original Application No. 52/2012 & M.A.No.512/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
9.	Original Application No. 54/2012 & M.A.No.528/2013 & M.A.No.520/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
10	Original Application No. 55/2012 & M.A.No.518/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
11	Original Application No. 57/2012 & M.A.No.514/2013 & M.A.No.519/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee V/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. R.S. Rathi, Adv. for Applicant	
12	Original Application No. 58/2012 (M.A.No.532/2013 & M.A No.597/2013)	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Bandekar Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
13	Original Application No. 68/2012 & M.A.No.516/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos LTDA & Ors.	Mr. Rook Ray, Adv. for Applicant	
14	Original Application No. 71/2012 & M.A.No.517/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant	

15	Original Application No. 112/2012 & M.A.No.510/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Rajaram Poiguinkar & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Anuj Sarma, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
16	Original Application No. 113/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Nitin Sardesai, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
17	Original Application No. 114/2012 & M.A.No.523/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
18	Original Application No. 115/2012 & M.A.No.511/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
19	Original Application No. 116/2012 (M.A.No.531/2013 & M.A No.596/2013)	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Madachem Bhat Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Avneesh Garg, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
20	Original Application No. 117/2012 & M.A.No.521/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Suresh Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
21	Original Application No. 118/2012 & M.A.No.534/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/S Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
22	Original Application No. 119/2012 & M.A.No.522/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
23	Original Application No. 120/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sova & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
24	Original Application No. 121/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Marzook & Cadar Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. V. Shyamohan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R -	

			3	
25	Original Application No. 122/2012 & M.A.No.525/2013)	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Damodar Mangalji & Co. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
26	Original Application No. 123/2012 & M.A.No.535/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
27	Original Application No. 124/2012 & M.A.No.533/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Anuj Sarma, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
28	Original Application No. 125/2012 & M.A.No.513/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
29	Original Application No. 126/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Mr Cipriano De Souza & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
30	Original Application No. 127/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Shantilal Khushaldas & Bros. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Kuriakose Varghese along with Mr. Abir Phukan, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
31	Original Application No. 128/2012 & M.A.No.515/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2	
32	Original Application No. 129/2012	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sh. Ramacant Velingkar & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	

33	Original Application No. 130/2012 & M.A.No.520/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1. Mr. Pawan Kumar Bansal, Adv. for R - 2
34	Original Application No. 131/2012 & M.A.No.529/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
35	Original Application No. 132/2012 & M.A.No.524/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Chowgule & Co. Ltd. & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Sumit Goel, Adv. for R - 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
36	Original Application No. 133/2012 & M.A.No.536/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
37	Original Application No. 134/2012 & M.A.No.527/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
38	Original Application No. 135/2012 & M.A.No.526/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Badruddin Hussainbhai Mavani & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Ms. Suresh Raman, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
39	Original Application No. 136/2012 & M.A.No.509/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sesa Goa Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R - 2
40	Original Application No. 137/2012 & M.A.No.519/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Dempo Mining Corp. Pvt. Ltd. & Ors.	Mr. Krishnananda T. Bhute, Adv. for Applicant Mr. Ninad Laud, Adv. for R – 1
41	Original Application No. 61/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Vincent Fernandes & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3
42	Original Application No. 62/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Shakuntala Bai M. Rege & Ors	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2

			Ms. Neelam Rathore, Adv. for R – 3	
43	Original Application No. 63/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
44	Original Application No. 64/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Zacarias Antao & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
45	Original Application No. 65/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
46	Original Application No. 66/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
47	Original Application No. 67/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Panduronga Timblo Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant	
48	Original Application No. 68/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Mahabaleshwar Garco Industries Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
49	Original Application No. 69/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Amalia Rodrigues Fiquereido & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
50	Original Application No. 70/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	

51	Original Application No. 71/2013 & M.A.No.530/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s Cosme Costa & Sons & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant	
52	Original Application No. 72/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
53	Original Application No. 73/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
54	Original Application No. 74/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs M/s V.M. Salgaocar & Bro. Pvt. Ltd. & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
55	Original Application No. 75/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Shaikh Mohammad Issac & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
56	Original Application No. 76/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Smt. Ahilabai Sardesai Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Dileep Poolakkot, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
57	Original Application No. 77/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Voicunta Canecar & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
58	Original Application No. 78/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Sh. Haider Kassim Khan & Ors.	Mr. S.M. Walawaikar Rook Ray, Adv. for Applicant Mr. Pawan Kumar Bansal, Adv. for R – 2 Ms. Neelam Rathore, Adv. for R - 3	
59	Original Original Application No. 112/2013 & M.A.No.472/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Naveen Kumar, Adv. for R – 1 Mr. Pawan Kumar Bansal, Adv.	

		M/s H.L. Nathurmal & Ors.	for R – 4 Ms. Neelam Rathore, Adv. for R - 5	
60	Original Original Application No. 113/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs Shri Chandrakanta Fondu Naik & Ors.	Mr. S.M. Walawaikar, Adv. for Applicant Mr. Naveen Kumar, Adv. for R – 2 Mr. Pawan Kumar Bansal, Adv. for R – 4 Ms. Neelam Rathore, Adv. for R - 5	
61	Original Original Application No. 133/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s Gangadhar Narsingdas Agarwal & Ors.	Mr. Rook Ray, Adv. for Applicant	
62	Original Application No. 134/2013	Goa Paryavaran Savrakshan Sangharsh Samitee V/s M/s Sociedade Timblo Irmaos Ltd. & Ors.	Mr. Rook Ray, Adv. for Applicant	
63	Original Application No. 192/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
64	Original Application No. 193/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
65	Original Application No. 194/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
66	Original Application No. 195/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s M.S. Talaulicar & Sons Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
67	Original Application No. 196/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Hiru Bombo Gauns & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
68	Original Application No. 197/2013 & M.A.No.516/2014 & M.A.No.518/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	



69	Original Application No.198/2013 & M.A.No.518/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
70	Original Application No. 199/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
71	Original Application No. 200/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. D. Chowgule & Ors	Mr. Krishnandanda T. Bhute, Adv for Applicant	
72	Original Application No. 201/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s V. G. Quenim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
73	Original Application No. 202/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. Smt. Geetabala M. Parulekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
74	Original Application No. 203/2013 & M.A.No.683/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Mineira Nacional Limitada & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
75	Original Application No. 204/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
76	Original Application No. 205/2013 & M.A.No.515/2014.	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. R. S. Shetye & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
77	Original Application No. 206/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Soceidade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
78	Original Application No. 207/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
79	Original Application No. 208/2013	Goa Paryavaran Savrakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

80	Original Application No. 209/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Manual Dacosta & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
81	Original Application No. 210/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
82	Original Application No. 211/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
83	Original Application No. 212/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Lithoferrao & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
84	Original Application No. 213/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Hiralal Khodidas & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
85	Original Application No. 214/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
86	Original Application No. 215/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
87	Original Application No. 216/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s A.V.S. Velingkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
88	Original Application No. 217/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Timblo Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
89	Original Application No. 218/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Zarapcar & Parcar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

90	Original Application No. 219/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Shri Ashok P. Kudchadkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
91	Original Application No. 220/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
92	Original Application No. 221/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Raghuvir Sinai Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
93	Original Application No. 222/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Noor Mohammad Abdul Karim & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
94	Original Application No. 223/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Sh. N.S. Narvekar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
95	Original Application No. 224/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Chowgule & Co. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
96	Original Application No. 225/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s Panduronga Timblo Industries & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
97	Original Application No. 226/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Shri Ashok P. Kudchadkar & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
98	Original Application No. 227/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. Smt. Kunda R. Gharse & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
99	Original Application No. 231/2013	Goa Paryavaran Savarakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

100	Original Application No. 232/2013	Goa Paryavaran Savprakshan Sangharsh Samitee Vs. M/s Sociedade Timblo Irmaos Ltda & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
101	Original Application No. 233/2013	Goa Paryavaran Savprakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
102	Original Application No. 234/2013	Goa Paryavaran Savprakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	
103	Original Application No. 235/2013	Goa Paryavaran Savprakshan Sangharsh Samitee Vs. M/s V.S. Dempo & Co. Pvt. Ltd. & Ors.	Mr. Krishnandanda T. Bhute, Adv for Applicant	

For order, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)